

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:5577

ANSWERED ON:28.04.2015

FUNDS FOR DEVELOPMENT OF SPORTS AMONG WOMEN

Jena Shri Rabindra Kumar

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the funds allocated/utilised for upgradation and development of women sports in the country during each of the last three years and the current year, State/UT-wise;

(b) whether any project/scheme formulated for development of women sports are pending with the Government and if so, the details thereof, State- wise, including Odisha; and

(c) the present status thereof and the time by which the pending projects/schemes are likely to be approved/cleared?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE)FOR YOUTH AFFAIRS AND SPORTS (SHRI SARBANANDA SONOWAL)

(a) :There is no separate fund allocation for women sportspersons, as schemes of the Ministry and Sports Authority of India are inclusive schemes and lay equal emphasis on promotion of sports among women. However, a minimum expenditure of 30% is ensured for women under gender neutral programmes, in terms of the extant instructions of the Government.

The Scheme of Panchayat Yuva Krida aur Khel Abhiyan (PYKKA), introduced from 2008-09, which has since been revised as Rajiv Gandhi Khel Abhiyan (RGKA) in 2014-15 provides an opportunity to girls to take part in sports in large numbers as the Scheme of RGKA operates from the grass- root level. Further, under this Scheme, Women sports competitions are also organized every year at District, State and National levels throughout the country. The details of State / UT-wise Women Competition Grant released/utilized under the Scheme are given in Annexure.

(b) No, Madam.

(c) Question does not arise.